

Deaths in Tripura Carnage

5327. SHRI DILEEP SINGH BHURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of deaths of tribals and non-tribals in the recent carnage in Tripura;

(b) the steps taken by Government in the matter; and

(c) the assistance rendered to their relatives and dependants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (c). According to information furnished by the State Government, 547 person (Tribals 95, non-Tribals 450 and Policemen 2) were reported killed upto July 21, 1980.

Army and Central Police Forces were airlifted and rushed to Tripura to help the State Police in controlling the situation. State Government have decided to make ex-gratia payment of Rs. 5000 to next of kin of persons who lost their lives in the disturbances.

Central Government have been giving all help and assistance to State Government in dealing with the situation.

Former Dacoits moving in Armed Groups

5328. SHRIMATI KISHORI SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have seen reports that the dacoits who had surrendered have subsequently taken to moving around in the company of armed supporters in Madhya Pradesh and Uttar Pradesh;

(b) if so, whether Government have taken any initiative to discuss this problem with the States concerned; and

(c) whether Government propose to take steps to prevent the former dacoits from moving around in armed groups?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The required information is being collected from the State Governments and will be laid on the Table of the House in due course.

Leaflets demanding separate Gorakhaland

5329. SHRIMATI KISHORI SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether leaflets demanding separate Gorakhaland were distributed in Nepali populated areas of West Bengal and Sikkim;

(b) if so, whether Government have located the source of origin of these leaflets;

(c) whether Government have drawn the attention of the State Governments to the serious situation that could develop if such demand is allowed to spread; and

(d) whether Government have sought to find out whether there are any genuine local grievances which the State Government has been ignoring?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). 'Prantiya Morcha', a Gorkha organisation, in support of their demand for separate "Gorkhaland", published and circulated leaflets in the Nepali populated areas of Darjeeling and in Sikkim.

(c) and (d). The Governments of West Bengal and Sikkim have reported that they have not ignored any genuine local grievances.